

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1476**

**TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)**

**INTERNAL MIGRATION**

**1476. SHRI P.P. CHAUDHARY:  
SHRI RAM MOHAN NAIDU KINJARAPU:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has maintained any updated data on internal migrants in the country and if so, the details thereof, State-wise;**
- (b) whether the data includes other parameters like caste and income data;**
- (c) the major reasons for internal migration in the country;**
- (d) whether the Government has considered maintaining more regular data on internal migration given it's prevalence and the increasing pressures to migrate due to climate change and loss of livelihood;**
- (e) if so, the details thereof and if not, the reasons therefor;**
- (f) whether the Government proposes to set up a grievance redressal system for the inter-state migrants; and**
- (g) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI NITYANAND RAI)**

**(a) & (b): As per last Census conducted in 2011, the State-wise number of all, Scheduled Caste and Scheduled Tribe migrants due to change in place of last residence is given at Annex. Income data is not collected in Census.**

**(c) to (e): The reasons for migration and number of migrants as per Census 2011 are given below at all India level:**

<b>S.No</b>	<b>Reasons for Migration</b>	<b>Number of Migrants</b>
<b>1.</b>	<b>Marriage</b>	<b>21,11,86,431</b>
<b>2.</b>	<b>Moved with household</b>	<b>6,59,59,915</b>
<b>3.</b>	<b>Work/Employment</b>	<b>4,14,22,917</b>
<b>4.</b>	<b>Moved after birth</b>	<b>3,38,55,865</b>
<b>5.</b>	<b>Education</b>	<b>54,57,556</b>
<b>6.</b>	<b>Business</b>	<b>35,90,487</b>
<b>7.</b>	<b>Other reasons</b>	<b>9,43,14,450</b>

**In every Census, data on migration are collected for the reasons which are enlisted in Census Population Enumeration (PE) Questionnaire.**

**(f) & (g): Zonal Councils are statutory bodies set up under the States Re-organization Act, 1956 to provide a common meeting ground to the States and UTs in each of the five zones for resolution of inter-state and regional issues, fostering balanced socio-economic regional development and building harmonious Centre-State relations.**

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## STATE-WISE NUMBER OF MIGRANTS DUE TO CHANGE IN PLACE OF LAST RESIDENCE

State code	Name of State/UT	All	Scheduled Caste	Scheduled Tribe
01	JAMMU & KASHMIR	28,09,629	2,71,700	2,67,794
02	HIMACHAL PRADESH	26,47,067	5,17,683	1,23,248
03	PUNJAB	1,37,35,616	33,32,912	-
04	CHANDIGARH	6,78,188	6,891	-
05	UTTARAKHAND	43,17,454	4,90,358	96,655
06	HARYANA	1,05,85,460	13,14,888	-
07	NCT OF DELHI	72,24,514	1,21,459	-
08	RAJASTHAN	2,20,71,482	34,68,617	25,13,964
09	UTTAR PRADESH	5,64,52,083	1,05,24,413	2,67,645
10	BIHAR	2,72,44,869	40,23,611	3,01,683
11	SIKKIM	2,47,049	8,715	59,071
12	ARUNACHAL PRADESH	6,30,831	-	3,73,568
13	NAGALAND	5,49,618	-	3,95,876
14	MANIPUR	6,86,935	12,134	2,87,940
15	MIZORAM	3,87,370	222	3,17,465
16	TRIPURA	12,99,623	1,83,553	2,89,201
17	MEGHALAYA	7,59,554	3,687	5,77,786
18	ASSAM	1,06,44,234	7,31,674	12,94,548
19	WEST BENGAL	3,34,48,472	70,82,058	14,81,128
20	JHARKHAND	96,59,702	8,84,992	20,76,202
21	ODISHA	1,54,21,793	23,26,154	31,01,899
22	CHHATTISGARH	88,88,075	9,65,278	21,89,506
23	MADHYA PRADESH	2,47,35,119	34,27,941	43,13,288
24	GUJARAT	2,68,98,286	16,15,877	26,88,446
25	DAMAN & DIU	1,48,592	1,461	4,184
26	DADRA & NAGAR HAVELI	1,88,057	1,048	30,203
27	MAHARASHTRA	5,73,76,776	60,38,859	39,84,375
28	ANDHRA PRADESH	3,83,60,644	55,30,675	23,51,220
29	KARNATAKA	2,64,63,170	35,03,725	14,32,902
30	GOA	11,40,690	14,771	97,288
31	LAKSHADWEEP	20,401	-	13,854
32	KERALA	1,78,63,419	14,34,813	2,00,201
33	TAMIL NADU	3,12,74,107	50,70,796	2,51,141
34	PUDUCHERRY	7,12,401	60,482	-
35	ANDAMAN & NICOBAR ISLANDS	2,16,341	-	11,917
	INDIA	45,57,87,621	6,29,71,447	3,13,94,198